

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 109
Ivn. P (IBC) No. 04/JPR/2023
IA No. 511/JPR/2023
CP No. (IB)- 20/9/JPR/2021
Under Section 9 of IBC, 2016

In the matter of:

Airen Metals Pvt. Ltd.

... Operational Creditor/Applicant

Versus

Fatehpuria Transformers and Switchgears Pvt. Ltd.

... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Shivani, Proxy Counsel
For the Respondent : Aditya Mapara, Adv.
For the SBI : Akanksha Noval, Adv.

ORDER

Heard Ms. Shivani, Proxy Counsel appearing on behalf of the Petitioner and Mr. Aditya Mapara, Adv. appearing on behalf of the Respondent. Proxy Counsel submits that the main arguing counsel is not able to participate in the proceedings today and seeks a short adjournment. List the matter on 12.10.2023.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

September 13, 2023